

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 20.12.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No. 286/2021	M.S. Subramaniam V The CEO-Computer Age Management Services P Ltd	M.S. Subramaniam	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 156/2021	Amit Chandrakant Vaishnav V M D Overseas Limited & anr	K. Gaurav Kumar PCS	B. Ravi Raja Caveator for R1 J. Manivannan -R2
3.	Comp App (AT)(CH)(Ins) No. 177/2021 & IA No. 361/2021	Southern Power Distribution Company of Telangana Ltd V Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 ors	Adthiya Reddy	Sandhya Rani R1 Suryanarayana R2 Shabeer R3
4.	Comp App (AT)(CH)(Ins) No. 198/2021	G. Ramakrishna Reddy V Manjeet Bucha & anr	V. M. Kannan Ramasubramaniam Raja	Manjeet Bucha IRP Rojan Rajasekaran
5.	Comp. App (AT)(CH)(Ins) No. 222/2021	OCS Group (India) Pvt Ltd V Bijoy Prabhakaran Pulipra (IRP) PVS Memorial Hospital P Ltd	Sandeep Sharma	Notice Served
6.	Comp App. (AT)(CH)(Ins) No.243/2021	Metal'S and Metal Electric P Ltd V GOMS Electricals P Ltd	E.K. Kumaresan	
7.	Comp App (AT) (CH) No. 10/2021	M. S. Muralidharan & another Vs Technology Frontiers India Private & 10 others	K. Gaurav Kumar PCS Alpa Jain PCS	Sri Ram PCS R1 RanghaSyee R8 Kumarpal Chopra R9 P. Gridharan R3, 4, 5 & 11 Gauri Rasgotra – R6, R7 & R10 R2 Served
8.	Comp App (AT)(CH) No. 39/2021 IA No. 537/2021 & 538/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd &Anr WITH	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2
9.	Comp App (AT)(CH) No. 40/2021 IA No. 539/2021 & 540/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2
10.	Comp App (AT)(CH) No. 41/2021 IA No. 541/2021 & 542/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) No.228/2021 & For Stay IA No. 471/2021	Everest Organics Ltd V Leesa Lifesciences P Ltd & 2 Ors	G Klayan Chakravarthy	Suryanarayana R1 Vipin Warrior R2 Lakshmi Narasimha R3

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 49/2021	Startree Retailors Pvt Ltd V Mr. Anil Kumar Birla	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3
13.	Comp App (AT)(CH)(Ins) No. 264/2021 & IA No. 564/2021	V.K. Abdul Rahim V Jasin Jose & Anr	Babu Karukapadath Arya Raghunath	Jasin Rose R1

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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